

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

W.P.(C).TMP No.205 OF 2020

PETITIONER:

MUHAMMED KUNJU MAKKAR,
S/O.KUNJU MAKKAR MUHAMMED,
AGED 63 YEARS, NEES VILLA, WEST KADUNGALLUR,
ALUVA, ERNAKULAM DISTRICT.

BY ADV.SRI. BABU S. NAIR

RESPONDENTS:

1. THE DISTRICT POLICE CHIEF,
ALUVA (RURAL),
ERNAKULAM DISTRICT, PIN - 683 101
2. THE STATION HOUSE OFFICER,
ALUVA POLICE STATION,
ERNAKULAM DISTRICT, PIN - 683 101
3. ABDUL RAUF, S/O.KUNHAMU,
CHOLAYIL HOUSE, VELLIPARAMBA P.O.,
KOZHIKKODE DISTRICT, PIN - 673 008.
4. JITHESH A., S/O.BALAN,
KOLAVATTATH HOUSE, KURICHIYIL P.O.,
THALASSERY-2, KANNUR DISTRICT, PIN - 670 102
5. LIDHIN S., S/O.SASIDHARAN PILLAI,
THRITHALIL VEEDU, PAMPURAM,
KALLUVATHUKKAL P.O., KOLLAM DISTRICT, PIN - 691 578

6. JABIR MUHAMMED, S/O.MUHAMMED,
MADATHUDIYIL HOUSE, PERIMBALAM P.O.,
MUNDUPRAMBU, MALAPPURAM DISTRICT, PIN - 676 509

7. PRASIDEV J.S., S/O.JAYAPRAKASH,
DEAR HOUSE, VETTIYARA P.O.,
CHAVARCODE, NAVAYIKKULAM,
THIRUVANANTHAPURAM DISTRICT, PIN - 695 603

BY SRI.T.S.SYAMPRESANTH, GOVT.PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 28/04/2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.205 of 2020

Dated this the 28th day of April, 2020

ORDER

Admit. Learned Government Pleader takes notice on behalf of respondents 1 and 2.

In the meantime there shall be an interim direction as prayed for, directing respondents 1 and 2 to afford adequate and effective police protection to the life of the petitioner and his employees to run their office at Aluva without any threat from respondents 3 to 7 or anybody acting under them.

Post the writ petition in the 2nd week of June, 2020.

**BECHU KURIAN THOMAS
JUDGE**

vps

APPENDIX

PETITIONER'S EXHIBITS:

EXHIBIT P1:- COPY OF THE REGISTRATION CERTIFICATE ISSUED TO THE PETITIONER BY THE MINISTRY OF OVERSEAS INDIAN AFFAIRS DATED, 8-5-2007.

EXHIBIT P2:- COPY OF THE DEMAND LETTER AND POWER OF ATTORNEY ISSUED TO THE PETITIONER DATED, NIL.

EXHIBIT P3:- COPY OF THE REPRESENTATION SUBMITTED BY THE PETITIONER TO THE RESPONDENTS 1 AND 2 DATED, 25-4-2020.